

NO.HCM/HCA-II/2016

HIGH COURT OF KARNATAKA
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 25th September 2023

NOTIFICATION

SUB: Calling of sealed quotations for scanning of Palm Leaf Manuscripts of the High Court Museum, High Court of Karnataka, Bengaluru- reg.

It is hereby notified that, High Court of Karnataka desires to invite sealed quotations from the technical and skilled firms/persons for following works:

1. Scanning of Palm Leaf Manuscripts with below specifications:

- *Scanning to be done at 600 DPI or more resolution for optimum quality of A1 Size.*
- *Clearing of fine tuning of the scanned images, optimizing each image in both JPG and PDF format.*
- *Authorizing the Scanned data in Hard Disk available in High Court of Karnataka.*

Note: *567 Palm Leaves Manuscripts, which comes to 1134 leaves approximately, if both sides of each leaf are scanned. (Length of each leaf is 60 to 65 cm and width 4 to 5 cm).*

Therefore, firms/persons who are dealing with the work of scanning/digitalization of Palm Leaf Manuscripts may submit their sealed quotations after inspection of the Palm Leaf Manuscripts at the High Court Museum, High Court of Karnataka, Bengaluru, with lowest rates including GST & all charges and time required to complete the said work. The terms & Conditions are as hereunder:

- a. The lowest rates have to be quoted & applicable taxes/charged if any, separately. The rate once quoted in the quotation shall not be increased.
- b. The Firm shall submit documents regarding similar works done on scanning of palm leaf Manuscripts.
- c. The scanning works have to be carried out in the High Court Premises only by the technically qualified personnel. High Court

will provide space in the High Court Building to carryout the scanning and its related works.

- d. Payment will be made to the firm's/person account in the Bank, through Khajane-II Platform of Government of Karnataka.
- e. Complaints, if any, to be set right, immediately.
- f. The quality of work shall be as per standards sought for by this office. If the data/images found corrupted/not satisfactory, the same is liable to be rejected and payment due if any towards the same may be with-held till the same is rectified.
- g. Authorized persons of this office are at liberty to inspect the work of progress.
- h. Right is reserved by the High Court to accept/cancel any quotation without assigning any reason, outright.
- i. An agreement may have to be entered into by the successful firm/person with the High Court of Karnataka with the terms and conditions to be specified by the High Court of Karnataka.

The inspection of Palm Leaf Manuscripts has to be done on or before 30th October 2023 and the sealed quotation should reach the office of the Registrar General, High Court of Karnataka, Bengaluru-560 001, on or before 2nd November 2023 at 05.00 P.M. Any quotations received after the due date and time shall not be considered and rejected outright. The sealed cover containing the quotation should be superscribed with **“QUOTATION FOR SCANNING AND DIGITIZATION OF PALM LEAF MANUSCRIPTS”**.

The quotation will be opened on **3rd November 2023** at **12.00 AM** in the Chambers of Registrar (Administration), High Court of Karnataka, Bengaluru.

By Order

Sd/-

(E. RAJEEVA GOWDA)
REGISTRAR (ADMINISTRATION)